

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4423
TO BE ANSWERED ON 30.03.2022**

LAND ACQUISITION FOR RAILWAY PROJECT

4423. SHRI RAMALINGAM S. :

Will the Minister of RAILWAYS be pleased to state:

- (a) whether large quantum/area of land had been acquired from the private land owners by the Railways for execution of various railway line projects across the country;**
- (b) if so, the details thereof;**
- (c) whether the Railways has provided any employment to people whose land had been acquired for execution of various railway projects;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 4423 BY SHRI RAMALINGAM S. TO BE ANSWERED IN LOK SABHA ON 30.03.2022 REGARDING LAND ACQUISITION FOR RAILWAY PROJECT

(a) & (b): As on 01.04.2021, across Indian Railways, 484 Railway projects (187 New Line, 46 gauge Conversion and 251 Doubling) of 51,165 Km length, costing approx. ₹7.53 lakh crore are in different stages of planning/sanction/execution, out of which, 10,638 Km length has been commissioned and an expenditure of approx. ₹2.14 lakh crore has been incurred upto March, 2021.

For Railway Infrastructure projects such as construction of New Lines, Gauge Conversion and Multi tracking works, acquisition of land including private land is done by the Railways through concerned State Governments. The process of land acquisition for Railway projects is continuous and there is no centralized compendium of the details of the quantum/area of land including private land acquired by the Railways for execution of various Railway projects across the country.

(c) to (e): Railways have provided appointment to land losers as per Ministry of Railways' extant instructions subject to availability of vacancies and fulfilment of eligibility criteria. However, vide Ministry of Railways' letter dated 11.11.2019, policy of giving jobs to land losers has been withdrawn. Now only Lump sum payment of ₹5 lakhs is to be provided to affected families who are primarily dependent on acquired land for livelihood i.e. cases where their livelihood is affected by such acquisition or where entire land holding of the affected family have been acquired.
